

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 10th January, 2025

No. HC.V- 71/2013 / 38 /Estt. ### In partial modification of this Registry's Notification No. HC.V-71/2013/435/Estt. dated 14.06.2016, Hon'ble the Chief Justice has been pleased to approve modifications in the Scheme of '**Limited Departmental Examination**' for promotion of Grade-III (Non-Ministerial) and Grade-IV to the post of Judicial Assistant in the Principal Seat and Outlying Benches of the Gauhati High Court as per Rule 7(3)(II)(iii-A) of the Gauhati High Court Services (Appointment, Condition of Service & Conduct) Rules, 1967.

Sl. No.	Examination	Total Marks	Minimum Qualifying Marks
1.	Written test	50	25
2.	Skill test on computer	50	25
3.	Interview	30	18
4.	Annual Confidential Report (ACR)	30	18

However, marks obtained in Annual Confidential Report (ACR) segment shall not be added for preparation of final merit list, which will be of qualifying in nature. Final merit list will be prepared on the basis of marks secured in written test, skill test on computer and interview combined i.e. 130 (one-hundred thirty) marks only.

The duration/time for the examinations in respect of the Written test and Skill test on computer along with the subjects matters in the '**Limited Departmental Examination**' will remain same as per earlier Notification dated 14.06.2016.

This Notification will come into force with immediate effect.

By order

Sd/- Sunil Kumar Poddar

REGISTRAR GENERAL

Memo No. HC.V- 71/ 2013 / 38^A /Estt.

Dated: 10-01-2025

Copy for information to:-

1. The Registrar (Vigilance/Admn./Judl./Estt.), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Registrar, Gauhati High Court, Kohima Bench, Kohima/Aizawl Bench, Aizawl/Itanagar Bench, Naharlagun for information and necessary action.
4. The Joint Registrar,....., Gauhati High Court, Guwahati.

5. The Deputy Registrar,.....,Gauhati High Court, Guwahati.
6. The Assistant Registrar,.....,Gauhati High Court, Guwahati.
7. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
8. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
9. The Finance and Accounts Officer, Gauhati High Court, Guwahati
10. The Project Manager, Gauhati High Court, Guwahati. He is directed to upload it in the official website of the Gauhati High Court.
11. The Administrative Officer (Judicial) (_____), Gauhati High Court, Guwahati.
12. The Court Officer No. I/II, Gauhati High Court, Guwahati.
13. CA to Registrar General, Gauhati High Court, Guwahati.
14. Order file.

Aug
9.1.2015

REGISTRAR GENERAL